

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
COAST TOWN PLANNERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Coast Town Planners Private Limited
2.	Date of incorporation of corporate debtor	30/03/2015
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies -Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70100DL2015PTC278572
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Property No 63, Top Floor, Bharat Nagar, New Friends Colony, New Delhi -110065
6.	Insolvency commencement date in respect of corporate debtor	10 August, 2023, vide order of NCLT New Delhi Bench in CP (IB) – 777 (ND)/2021 The copy of order was received on 10 August, 2023.
7.	Estimated date of closure of insolvency resolution process	6 February, 2024 (180 days from insolvency commencement date i.e. 10 August, 2023)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ajit Gyanchand Jain, Reg. No. IBBI/IPA-001/IP-P00368/2017-18/10625
9.	Address and e-mail of the interim resolution professional, as registered with the Board	204, Wall Street-1, Near Gujarat College, Ellisbridge, Ahmedabad-380006; Email: ajit@vcanca.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	204, Wall Street 1, Near Gujarat College, Ellisbridge, Ahmedabad-380006; Email: cirp.cttpl@gmail.com
11.	Last date for submission of claims	24 August 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable at present
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not applicable at present
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) https://ibbi.gov.in/home/downloads ii) Physical Address: same as mentioned in point 10 and iii) Email IRP at: cirp.cttpl@gmail.com h) Not Applicable

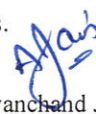
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Coast Town Planners Private Limited** on **10 August, 2023**.

The creditors of **Coast Town Planners Private Limited**, are hereby called upon to submit their claims with proof on or before **24 August 2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 12 August 2023
Place : Ahmedabad


Ajit Gyanchand Jain
Interim Resolution Professional
Reg. No. IBBI/IPA-001/IP-P00368/2017-18/10625

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Insolvency Professional
IBBI /IPA-001/IP-P00368/2017-18/10625